

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1534
ANSWERED ON-02/08/2023

CAUSES FOR INCREASE IN ROAD ACCIDENTS

1534. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether it is a fact that road accidents all over the country are increasing year after year;
- (b) if so, the total number of road accidents occurred during last three years and the death caused by these accidents, State-wise;
- (c) whether it is also a fact that main cause of road accidents is mismanagement of traffic by police; and
- (d) if so, steps taken by Government to educate the people about traffic rules and training given to police regarding management of traffic rules?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the data received from police department of all States/UTs, total number of road accidents in the country for the calendar year 2019 to 2021 is given in the table below :-

Year	Number of Road Accidents
2019	449002
2020	366138
2021	412432

State-Wise details of road accidents and fatalities are annexed as per Annexure I & II respectively.

(c) & (d) As per the available reports it has been found that road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, vehicular condition, weather condition, road condition, fault of driver / cyclist/ pedestrian etc.

The responsibility of Traffic Management and Enforcement of related rules/regulations lies with States/UTs. However, Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

(1) Education:

- i. To create effective public awareness about road safety, Ministry undertakes various publicity measures and awareness campaigns through social media, electronic media and print media. Further, Ministry administers a scheme to provide financial assistance to various agencies towards Road Safety Advocacy.
- ii. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.
- iii. A Certification Course for Road Safety Auditor has been mandated for technical officers of all road owning agencies under the Ministry up to the level of Superintending Engineer or equivalent.

- iv. To impart driving training, Ministry administers a scheme for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) at state/district level across the Country.

(2) Engineering (both of Roads and vehicles)

2.1. Road engineering:

- i. Road safety has been made an integral part of road design at planning stage.
- ii. Road Safety Audit (RSA) of all National Highways (NHs) has been made mandatory through third party auditors/ experts at all stages i.e. design, construction, operation and maintenance etc.
- iii. High priority is accorded to identification and rectification of black spots /accident spots on NHs.
- iv. Road Safety Officer (RSO) has been designated at each Regional Office of road owning agencies under the Ministry to look after RSA, blackspot rectification and other road safety related works.
- v. 130 stretches of NH have been identified for developing as Model Safe Roads under the Ministry.
- vi. 85 project stretches of NH have been identified for developing as Model Safe Construction Zone under the Ministry.
- vii. Ministry administers the electronic Detailed Accident Report (e-DAR) Project to establish a central repository for reporting, management and analysis of road accidents data across the Country.
- viii. Ministry and IRC have issued various codes and guidelines, time to time, to implement various road safety measures so as to minimize accidents on National Highways.
- ix. Ministry vide letter dated 20.07.2023 has issued guidelines for the provision of signages on Expressways and National Highways by incorporating best practices and International standards to offer improved visibility and intuitive guidance to the drivers. The guidelines are designed to offer drivers clear and concise guidance, warnings, notices, and regulatory information, facilitating a seamless and safe journey on the roads.

2.2 Vehicle engineering:

Ministry has taken various initiatives to make vehicles safer, including the following:-

- i. Mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver.
- ii. Prescribed norms vide notification dated 15th February, 2022 related to safety measures for children below four years of age, riding or being carried on a motor cycle. It also specifies use of a safety harness, crash helmet and restricts speed to 40kmph.
- iii. Mandatory provisions for fitment of following listed safety technologies from 01st July, 2019: -
For M1 category vehicles:
 - Seat Belt Reminder (SBR) for driver and co-driver.
 - Manual Override for central locking system
 - Over speed warning system.For all M and N category vehicles:
 - Reverse Parking Alert System
- iv. Mandated Anti-Lock Braking System (ABS) for certain classes of L [Motor vehicle with less than four wheels and includes a Quadricycle], M [Motor vehicles with at least four wheels used for carrying passengers] and N [Motor vehicles with at least four wheels used for carrying goods which may also carry persons in addition to goods, subject to conditions stipulated in BIS standards] categories.

- v. Mandated approval of vehicles for protection of occupants in the event of an Offset Frontal Collision, for requirements for behavior of steering mechanism of the vehicle in a Head-on collision, Protection of Occupants in the event of Lateral Collision and for approval of vehicles with regard to protection of pedestrians and other vulnerable road users in the event of a collision with a motor vehicle.
- vi. Mandated speed limiting function/speed limiting device in all transport vehicles, except for two wheelers, three wheelers, quadricycles, fire tenders, ambulances and police vehicles.
- vii. Mandated compliance of the fully built buses (with a seating capacity of 22 passengers or above, excluding driver), manufactured on and after 1st April 2019, with the requirements of Fire Detection, Alarm and Suppression system. Further, compliance of type III buses of category M3 and school buses with fire alarm and protection system in occupant compartment has also been mandated from 1st October, 2023.
- viii. Prescribed the format in which vehicle manufacturers issue the Road Worthiness Certification for registering motor vehicles.
- ix. Published the rules for recognition, regulation, and control of Automated Testing Stations vide notification GSR 652 (E) dt 23rd September 2021 and its amendment vide GSR 797 (E) dt 31st October 2022. These rules define the procedure for fitness testing of vehicles through automated equipment and the procedure for grant of fitness certificate by ATs. These rules came into effect on 25th September 2021.
- x. Published the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF) vide notification GSR 653 (E) dt 23rd September 2021 and its amendment vide GSR 695 (E) dt 13th September 2022. These rules for RVSF prescribe the procedure for setting up and operation of such facilities.
- xi. Formulated the Vehicle Scrapping Policy based on incentives/dis-incentives and for creating an ecosystem to phase out older, unfit polluting vehicles.
- xii. A Scheme to set up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.

(3) Enforcement:

- i. The Motor Vehicles (Amendment) Act, 2019 as stands implemented provides for strict penalties for ensuring compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology.
- ii. Ministry has issued notification G.S.R. 575(E) dated 11th August, 2021 for Electronic Monitoring and Enforcement of Road Safety. The rules specify the detailed provisions for placement of electronic enforcement devices (speed camera, closed-circuit television camera, speed gun, body wearable camera, dashboard camera, Automatic Number Plate Recognition (ANPR), weigh in machine (WIM) and any such other technology specified by the State Government).

(4) Emergency care:

- i. Ministry has published rules vide GSR 594(E) dated 29th September, 2020 for the protection of Good Samaritan, who in good faith, voluntarily and without expectation of any reward or compensation renders emergency medical or nonmedical care or assistance at the scene of an accident to the victim or transports such victim to the hospital.
- ii. Ministry vide notification dated 25th February, 2022 has enhanced compensation of victims of Hit and Run motor accidents (from Rs.12,500 to Rs.50,000 for grievous hurt and from Rs. 25,000 to Rs. 2,00,000 for death).
- iii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridor of National Highways.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1534 ANSWERED ON 2ND AUGUST, 2023 ASKED BY SHRI G.C. CHANDRASHEKHAR REGARDING CAUSES FOR INCREASE IN ROAD ACCIDENTS.

State-wise number of Road Accidents in the Country from 2019 to 2021				
S. No.	State/UTs	2019	2020	2021
1	Andhra Pradesh	21,992	19,509	21,556
2	Arunachal Pradesh	237	134	283
3	Assam	8,350	6,595	7,411
4	Bihar	10,007	8,639	9,553
5	Chhattisgarh	13,899	11,656	12,375
6	Goa	3,440	2,375	2,849
7	Gujarat	17,046	13,398	15,186
8	Haryana	10,944	9,431	9,933
9	Himachal Pradesh	2,873	2,239	2,404
10	Jharkhand	5,217	4,405	4,728
11	Karnataka	40,658	34,178	34,647
12	Kerala	41,111	27,877	33,296
13	Madhya Pradesh	50,669	45,266	48,877
14	Maharashtra	32,925	24,971	29,477
15	Manipur	672	432	366
16	Meghalaya	482	214	245
17	Mizoram	62	53	69
18	Nagaland	358	500	746
19	Odisha	11,064	9,817	10,983
20	Punjab	6,348	5,203	5,871
21	Rajasthan	23,480	19,114	20,951
22	Sikkim	162	138	155
23	Tamil Nadu	57,228	45,484	55,682
24	Telangana	21,570	19,172	21,315
25	Tripura	655	466	479
26	Uttarakhand	1,352	1,041	1,405
27	Uttar Pradesh	42,572	34,243	37,729
28	West Bengal	10,158	9,180	11,937
29	A & N Islands	230	141	115
30	Chandigarh	305	159	208
31	D & N Haveli	68	100*	140*
32	Daman & Diu	69		
33	Delhi	5,610	4,178	4,720
34	Jammu & Kashmir	5,796	4,860	5,452
35	Ladakh	NA	NA	236
36	Lakshadweep	1	1	4
37	Puducherry	1,392	969	1,049
Total		4,49,002	3,66,138	4,12,432

Note : NA – Not Available

*Data of D & N Haveli includes data of Daman & Diu

State-wise number of Fatalities in the Country from 2019 to 2021				
S. No.	State	2019	2020	2021
1	Andhra Pradesh	7,984	7,039	8,186
2	Arunachal Pradesh	127	73	157
3	Assam	3,208	2,629	3,036
4	Bihar	7,205	6,699	7,660
5	Chhattisgarh	5,003	4,606	5,371
6	Goa	297	223	226
7	Gujarat	7,390	6,170	7,452
8	Haryana	5,057	4,507	4,706
9	Himachal Pradesh	1,146	893	1,052
10	Jharkhand	3,801	3,044	3,513
11	Karnataka	10,958	9,760	10,038
12	Kerala	4,440	2,979	3,429
13	Madhya Pradesh	11,249	11,141	12,057
14	Maharashtra	12,788	11,569	13,528
15	Manipur	156	127	110
16	Meghalaya	179	144	187
17	Mizoram	48	42	56
18	Nagaland	26	53	55
19	Odisha	5,333	4,738	5,081
20	Punjab	4,525	3,898	4,589
21	Rajasthan	10,563	9,250	10,043
22	Sikkim	73	47	56
23	Tamil Nadu	10,525	8,059	15,384
24	Telangana	6,964	6,882	7,557
25	Tripura	239	192	194
26	Uttarakhand	867	674	820
27	Uttar Pradesh	22,655	19,149	21,227
28	West Bengal	5,500	4,927	5,800
29	A & N Islands	20	14	20
30	Chandigarh	104	53	96
31	D & N Haveli	49	64*	76*
32	Daman & Diu	28		
33	Delhi	1,463	1,196	1,239
34	Jammu & Kashmir	996	728	774
35	Ladakh	NA	NA	56
36	Lakshadweep	0	0	1
37	Puducherry	147	145	140
Total		1,51,113	1,31,714	1,53,972

Note : NA – Not Available

*Data of D & N Haveli includes data of Daman & Diu
